

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
LOK SABHA  
STARRED QUESTION NO. 87  
ANSWERED ON 08.02.2022

**MANUFACTURING OF ELECTRIC CARS**

**\*87. SHRI KODIKUNNIL SURESH:**

Will the Minister of HEAVY INDUSTRIES **भारी उद्योग मंत्री** be pleased to state:

- (a) whether the Government is intending to invite foreign electric vehicle manufacturers to manufacture Electric Cars from India through dedicated manufacturing plants and if so, the details thereof;
- (b) whether the Government has received any response from these companies in this regard and if so, the details thereof;
- (c) whether the Government has further stated that a foreign company can manufacture through the Production-Linked Incentive Scheme in auto sector to produce electric vehicles in India; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES  
(SHRI KRISHAN PAL GURJAR)

**(a) to (d):** A statement is laid on the Table of the House.

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## STATEMENT

### **STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF LOK SABHA STARRED QUESTION NO. 87 FOR 08.02.2022 ASKED BY SHRI KODIKUNNIL SURESH REGARDING “MANUFACTURING OF ELECTRIC CARS”.**

**(a) to (d):** The Government has approved Production Linked Incentive (PLI) scheme on 15<sup>th</sup> September, 2021 to encourage manufacturing of Advanced Automotive Technology (AAT) Products for Auto sector in India including electric vehicles. Overseas companies having registered office in India are also eligible to apply under this scheme subject to meeting the eligibility criteria and establishing manufacturing facility for production of eligible products under this scheme.

This scheme is aligned with the goal of Aatmanirbhar Bharat by encouraging investment in setting up of manufacturing facilities for AAT products in India & incentivizing AAT products with minimum 50% domestic value addition under this PLI scheme.

A total of 115 applications have been received from Indian and Overseas Companies.

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